

[Translation]

**Double Bottle Connection**

2374. SHRI PIUS TIRKEY.

SHRI GOVINDA CHANDRA MUNDA.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil Corporation has discontinued the supply of double bottle connection to its consumers for the last six months,

(b) if so, the reasons therefor,

(c) whether the Government propose to lift this restriction for the benefit of the consumers,

(d) if so, by when, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) No, Sir

(b) to (e) Do not arise

**Akashvani Kendras in Maharashtra**

2375 DR GUNWANT RAMBHAU SARODE Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of Akashvani Kendras with 'short wave' functioning in Maharashtra,

(b) whether the Government propose to establish more such Kendras in Maharashtra,

(c) if so, the details thereof, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K P SINGH DEO) (a) There is one Akashvani Kendra with two short wave transmitters, at Bombay in Maharashtra

(b) No, Sir

(c) Does not arise

(d) The entire State is adequately covered by the existing short wave service

**Oil Projects**

2376 SHRI NARAIN SINGH CHAUDHARY Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state.

(a) whether the Government of Haryana has sent some oil projects to the Union Government for consideration,

(b) if so, the details thereof,

(c) the details of the projects cleared by the Union Government so far, and

(d) the time by which the remaining projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No project proposal relating to oil

sector has been received from the Government of Haryana

(b) to (d) Do not arise

**National SC/ST Finance and Development Corporation**

2377. SHRI KHELAN RAM JANGDE:  
SHRI CHHEDI PASWAN

Will the Minister of WELFARE be pleased to state

(a) the number of persons belonging to Scheduled Castes/Scheduled Tribes to whom employment is proposed to be provided by the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation by the end of 1994-95 alongwith the amount allocated for this purpose, and

(b) the States where this Corporation is functioning?

THE MINISTER OF WELFARE (SHRI SITA RAM KESRI) (a) National SC/ST Finance and Development Corporation (NSFDC) does not provide direct employment to the beneficiaries. However, under the schemes of NSFDC financial assistance is provided to the Scheduled Castes and Scheduled Tribes for viable income generating schemes. An amount of Rs 40 crores has been allocated to NSFDC for 1994-95. NSFDC proposes to cover 25,000 beneficiaries during 1994-95 and the cumulative beneficiaries on completion of schemes sanctioned so far by NSFDC will be 1.99 lakhs

(b) NSFDC, being a National level Corporation, extends financial assistance to all States and UTs through channelising agencies which are mostly the State level Scheduled Castes and Scheduled Tribes Development Corporations. The State Governments nominate other government organisations as channelising agencies where Scheduled Castes Development Corporations are not functioning. Bases on proposals received NSFDC has extended assistance so far to the States and UTs of Assam, Andhra Pradesh, Arunachal Pradesh, Andaman & Nicobar Islands, Bihar, Chandigarh, Delhi, Gujarat, Goa, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Mizoram, Manipur, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Orissa, Punjab, Pondicherry, Rajasthan, Tripura, Tamil Nadu, Uttar Pradesh and West Bengal

**RDX Explosives**

2378 SHRI ANKUSHRAO RAOSAHEB TOPE:  
DR S P YADAV.  
DR AMRIT LAL KALIDAS PATEL.  
SHRI SHRAVAN KUMAR PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Gujarat had recently